



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No.   | T.P. No. | Purpose                                                | Section  | Name of the Parties M/s. / Mr.         |
|------------------------|----------|--------------------------------------------------------|----------|----------------------------------------|
| CA(CAA) No.65/BB/ 2017 | -        | For compliance of office objections raised by Registry | 230/ 232 | Prism Multitrade Pvt. Ltd., & 3 Others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM         | SIGNATURE                                                                             |
|---------|----------------------------------|--------------------------------|---------------------------------------------------------------------------------------|
|         | Ajay P. Johnson<br>8095655556    | Prisey Counsel for petitioners |  |
|         | P. Bhavath<br>9743955100         | Applicant                      |  |

**ORDER**

Counsel for Petitioner is present. He has filed memo along with synopsis.  
Heard him. For orders list it on 22/12/2017.

  
**Member (T)**

  
**Member (J)**